

(26) (27)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

30.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/871/2018
PETITION NUMBER :
NAME OF THE PETITIONER(S) : AADVIN HOTEL PVT LTD
NAME OF THE RESPONDENT(S) : ROC CHENNAI Coimbatore
UNDER SECTION : 252

S.No.	Name (in Capital)	Represented by	Signature
1.	B. Sarathbabu	For REC. Coimbatore	B. Sarathbabu
2.	ROHAN RAJASEKARAN	Counsel for Petitioner	Rohan R

ORDER

Counsels for both the parties present. Counsel for the ROC, Coimbatore has prayed for time to file the report. At request, time is enlarged. Put up on **16.08.2018 at 10.30 A.M.**

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(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)